

\206

ITEM NO.MM-3A

COURT NO.3

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).33861/2013

(From the judgement and order dated 26/08/2013 in WP No.8884/2007
of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

S/S ANMOL BAKERS(P) LTD

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With appln(s) for exemption from filing O.T., PERMISSION TO FILE
LENGTHY LIST OF DATES and with prayer for interim relief))

Date: 01/11/2013 This Petition was called on for hearing today
in the mentioning list.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Ms. Meenakshi Arora, Sr. Adv.
Ms. Poli Kataki,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Taken on board.

Heard Ms. Meenakshi Arora, learned senior counsel for the
petitioner.

Special leave petition is dismissed.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

|
|